

SPECIAL BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/352(KB)2022
IA(COMPANIES.ACT)/154(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	AMITAV SINHA VS DHARAMSHIL COLD STORAGE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Praveen Chandra Pandey, CS

] For the Petitioner Amitav Sinha.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **2nd April, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)